

Annexure – 3

Name of the corporate debtor: PSK Developers Private Limited; Date of commencement of CIRP: 07.10.2024 and order received/communicated on 09.10.2024; List of creditors as on: 23.01.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------------|---------------------------|--------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Asset Reconstruction Company Limited | 19.12.2024 | ₹ 32,61,93,564.81 | ₹ 32,61,93,564.81 | Financial debt | ₹ 32,61,93,546.81 | ₹ 0.00 | No | 86.71% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| | Total | | ₹ 32,61,93,564.81 | ₹ 32,61,93,564.81 | | ₹ 32,61,93,546.81 | ₹ 0.00 | | 86.71% | | | ₹ 0.00 | ₹ 0.00 | |